NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/135/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMERSON PROCESS MANAGEMENT CHENNAI LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Chandramouli Prabhakar

Coursel for Petitioner

Shandramou W

(f) N. MURALI

2. VISHINU MOHAN

Counsel for Respondent

ORDER

Counsel representing both the parties present. They submitted that the matter is pending before the Hon'ble High Court of Madras in connection with the issue and dispute. At request, time is enlarged for filing an affidavit u/s 9 (3) (b) and (c) of I&B Code and also provide counter reply. Put up on 10.07.2017 at 10.30

<u>A.M.</u>

J. sijagar gram

(S.Vijayaraghavan) Member (Technical) (K. Anantha Padmanabha Swamy)
Member (Judicial)

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